

## **Ashwini W/O. Vijayakanta Vs State Of Karnataka & Ors**

**Court:** Karnataka High Court At Bengaluru

**Date of Decision:** Jan. 30, 2025

**Hon'ble Judges:** M. Nagaprasanna, J

**Bench:** Single Bench

**Advocate:** Girish B. Baladare, Jagadeesha B. N

**Final Decision:** Disposed Of

### **Judgement**

M. Nagaprasanna, J

1. Learned counsel appearing for the petitioner after arguing the matter at length would seek leave of this Court to avail the remedy of filing discharge

before the concerned Court.

2. For the aforesaid observation, the petition stands disposed.

All contentions remain open.